

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:251
ANSWERED ON:22.07.2003
TALKS WITH NSCN (IM)
K. ASUNGBA SANGTAM

Will the Minister of HOME AFFAIRS be pleased to state:

to Starred Question No. 457 dated 22.4.2003 and state:

(a) whether the NSCN (IM) leaders have agreed to drop the demand for sovereignty and remain within the frame-work of the Indian Constitution; and

(b) if so, the details and the progress of the discussion held in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) & (b): The NSCN(IM) demands essentially relate to the distinct identity of the Nagas and unification of the Naga areas. Negotiations are being held between Government of India's Representative for Naga Peace Talks and NSCN(IM) at periodic intervals to arrive at mutually acceptable solutions.